

Sixteenth Lok Sabha

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Title: Regarding minimum wages to domestic workers.

SHRI VINCENT H. PALA (SHILLONG): Madam, in the last few decades, there has been a tremendous growth in the demand for domestic workers. The absence of any proper legal protection has led to a severe exploitation of women and children which include depriving of domestic workers from a decent wage and excessively long working hours. For the live-in domestic workers, there is absence of proper food; absence of proper living and sleeping space; lack of freedom of mobility; isolation and exposed to harassment; and sexual exploitation by agents during transit and work.

Therefore, I urge upon the Government to pay special attention to the issues of surroundings, the condition of domestic workers and regulate their working conditions, hours of work and wages.

HON. SPEAKER:

Shri Sankar Prasad Datta,

Shri Bhairon Prasad Mishra,

Shri Sanjay Jaiswal,

Dr. P.K. Biju,

Shri M.B. Rajesh,

Shri Innocent,

Dr. A. Sampath,

Shrimati P.K. Shreemathi Teacher and

Shri Rabindra Kumar Jena are permitted to associate with the issue raised by Shri Vincent H. Pala.

